

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 154

CP No. 12/Chd/Hry/2023

IN THE MATTER OF
Simanata Bhowal & ors

...

Petitioner

Versus

M3M India Pvt. Ltd.

...

Respondent

Under Section: 213(b)(i) CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer